

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-222

IB-1185(ND)/2019

IN THE MATTER OF:

M/s. Oswal Minerals Ltd.

Vs.

M/s. Satellite Cabels Pvt. Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 3.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI S.K. MOHAPATRA  
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prashant Mehra, Advocate  
For the Respondent : Mr. Rajat Srivastava, Mr. Amit Dhall, Advocates  
For the Intervener :

ORDER

Counsels for both sides are present. The Counsel for the Corporate Debtor is directed to make compliance with the Order dated 24<sup>th</sup> October, 2019.

List on 13.2.2020.

-S-d-

(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

Surjit

-S-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)